

B. List of Other Circulars from which instructions relating to Investments have also been consolidated in the Master Circular

No.	Circular No.	Date	Subject
1.	UBD.No.POT.PCB.Cir.No.45/09.116.00/2000-01	25-04-2001	Application of Capital Adequacy Norms to Urban (Primary) Co-operative Banks
2.	UBD.CO.No.BSD-I.PCB(Cir)34/ 12.05.05/99-2000	24-05-2000	Income Recognition, Asset Classification, Provisioning and Valuation of Investments
3.	UBD.No.BSD.PCB./25/12.05.05/ 99-2000	28-02-2000	Income Recognition, Asset Classification, Provisioning and other related matters
4.	UBD.No.I&L(PCBs)42/12.05.00/ 96-97	20-03-1997	Prudential norms - Income Recognition, Assets Classification, Provisioning and other related matters -
5.	UBD.No.I&L(PCBs)68/12.05.00/ 95-96	10-06-1996	Income Recognition, assets classification, provisioning and other related matters Clarifications
6.	UBD.No.I&L(PCB)61/12.05.00/94-95	06-06-1995	Income recognition, asset classification, provisioning and other related matters Valuation of investment and others
7.	UBD.No.I&L86/12.05.00/93-94	28-06-1994	Income recognition, assets classification, provisioning and other related matters
8.	UBD.21/12:15:00/93-94	21-09-1993	Committee to enquire into various aspects relating to frauds and malpractices in banks primary (urban) co-operative banks
9.	UBD.NO.I&L.38/J.1-92/93	09-02-1993	Income recognition, assets classification, provisioning and other related matters
10.	UBD.BR.16/A.6-84/85	09-07-1984	Banking Law (Amendment) Act, 1983
11.	ACD.Plan.358/UB.1-78/9	20-04-1979	Report on the committee on urban co-operative banks
12.	ACD.BR.184/A.12(19)-78/9	23-08-1978	The Banking Regulation Act, 1949 (as applicable to co-operative societies) : Section 10 : Restriction on holding shares in other co-operative societies
13.	ACD.BR.760/A.1/68-9	23-01-1969	The Banking Laws (Amendment) Act, 1968
14.	ACD.BR. 464/A.12(24)/68-9	12-11-1968	Section 24 of the Banking Regulation Act 1949 (As Applicable to Co-operative Societies): Maintenance of Percentage of Assets
